Declaration of Assets and Liabilities

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	2021
Vear.	aluna.

I, RATAN KUMAR RATAN, son/daughter/wife of JITENDRA PRASAD SINGH
aged 38 years, belonging to BIHAR LEGISLATIVE ASSEMBLY, PATIVI
service and presently working as JUNIOR CLERK
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5200/-	Ruchi Kun	2- Lakshya		
(ii)	Banks, Financia	SBJ-49000	MIL	Nil	Set 1822 de Sarces Firmi	Nil
	Institutions And Non-Banking	B01-55000	/"	74/2	NII	NIL
_	Financial Companies				TENNINGE Learning	
(iii)	Bonds, Debentures and Shares in companies	SAHAR INDIA- 53400/- S.B.IMF- 2000 MLY	Nil	N/Y.	Nil	N'
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		L·I·C-2,50,000 13,142 YLY	N II	<i>\\</i>	NII)
(v)	Motor Vehicles (details of make, etc.)	Twowheeler Splander +	ויא	Nil	NII	NII
(vi)	Jewellery (give details of	Gold	50 97000 RS-2,40009	Gold Gold	~ii	N','Y
	weight and value)		100 gram 5/1/er RS-6800/-	RIS- 48000/-		
(vii)	Other assets, such as values of claims / interests	<i>N11</i>	Nil	אוא	איין	/V/Y :

Note: Value of Bends / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependent nere means a cerson substantia of dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i) ·	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nº1	N'I	N'1	ווא	Ni
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ליגא	ויא	Nil	<i>N</i> ,'/	<i>~</i> ,7
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N,1	NiI	<i>N</i> 117	Wil /a	/\/\/\/\/\/\/\/\/\/\/\/\/\/\/\/\/\/\/\
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	γ/ ¹	Νή	N'.'/	N/ 1 To an add to the same of	,\/,'\ -
(v)	Others (such as interest in property)				others (suc.	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	on
(a)	(i) Loans from Banks	Mil	NII
	(ii) Loans from financial institutions	NII	N/1'
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	<i>\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\</i>	N17
	(b) dues to departments dealing with supply of water	NII	Nil
	(c) dues to departments dealing with supply of electricity	ויוא	~ //

	(d) dues to departments dealing with telephones	NI	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	////	<i></i> \
	(f) Other dues, if any	NIT	Ni'l
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-BJKPR994861	<i>\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\</i>
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	<i>wii</i>
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil .
	(iv) Property Tax	- Miland	NIL

C. Personal De	etan	Carpersonal Detail Na
GPF/CPF/PRAN No.		PTS/BLA-1189
Gender		M (M/F)
Date of Birth	:-	0 1 0 3 1 9 8 2 (DD/MIN)
Class/Group	:-	C (A/B/C)
Cadre	:-	Bihar Leges lative Assembly, Junior clerk
State of the state of the		(Full Name e.g. B.A.SBihar Administrative Service,
Everyde i transcription of the		B.S.S Bihar Secretariat Service etc.)
Home District	:-	Bhagalpur
T harehy d	eclare	that the above details are true to the bust of my

knowledge and belief.

Signature ZNT BHK Z

Name of Employee: RATAN KUMAR RATAN

Designation: JUNIOR CLERK

Department: BIHAR LEGISLATIVE ASSEMBLY,
PATINA

Place: PATNA

Date: 11.02.2021

Note: Please sign each page of the declaration. Asset declaration form must be at A4 size white paper with computer typed (single side) in prescribed format.